

notified on 1-1-1985 the change of the Bank's name from "The Chartered Bank" to "Standard Chartered Bank".

(c) Does not arise.

#### Public Sector Tea Undertakings under one Umbrella

2948. SHRI AJIT KUMAR SAHA : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal to bring all the Central Public Sector tea undertakings under one Umbrella;

(b) if so, the details thereof; and

(c) the progress made, if any, so far ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) There is no such proposal at present.

(b) and (c). Do not arise.

#### Efforts made to explore International Market for Handloom

2949. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether any special effort is being made to explore international market for handloom and exploit domestic market in a more scientific way; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) and (b). The following are the main steps taken for boosting the exports of handloom goods in international market :

- (i) The Handloom Export Promotion Council participates in special fairs and exhibitions and buyer-seller meets and also undertakes market studies.
- (ii) Feed-back information on colour and design from abroad is disseminated among manufacturers/exporters to improve the marketability of handloom goods.

(iii) Cash Compensatory Support is available for handloom products.

(iv) Under REP licences, imports of essential inputs are permitted.

The following are the main steps taken for exploiting domestic markets :

(i) Publicity through television, All India Radio and other mass media.

(ii) Printing of technical booklets, brochures, diaries, calendars etc., giving information about handlooms and technological improvements thereof.

(iii) Installation of boardings at major cities and tourist centres.

#### Problems of Ancillary Units at Rourkela

2950. SHRI RADHAKANTA DIGAL : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government are aware of the non-cooperation attitude of Rourkela Steel Plant management towards the ancillary units set up in and around Rourkela Steel Plant;

(b) if so, the reasons why Rourkela Steel Plant management is not assisting the ancillary small scale industries; and

(c) the steps taken to examine the problems of ancillary units set up at Rourkela ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) and (b). It is not correct that Rourkela Steel Plant is not cooperating with the ancillary units set up in and around Rourkela Steel Plant. In fact, the value of orders placed on ancillary/small-scale industries in and around Rourkela have increased during the last five years as can be seen from the following figures :

Year	Value of orders placed (in Rs. crores)
1980-81	7.60
1981-82	10.37
1982-83	11.63
1983-84	11.25
1984-85	12.23
	(Provisional)

The orders on ancillary/small-scale units have increased despite the fact that overall ordering by Rourkela Steel Plant has declined considerably since 1981-82 as a measure to control inventories.

(c) The Management of Rourkela Steel Plant has taken the following steps to solve the problems of ancillary/small-scale units set up at Rourkela :

- (1) The problems faced by these units are discussed in the Plant level Advisory Committee Meetings taken by Managing Director of the Plant and is attended by the representatives of industry associations, State Government and the concerned officials of the plant.
- (2) A system of weekly meetings between the executives of materials management department of Rourkela Steel Plant and Additional Director of Industries, Rourkela has been introduced so as to increase the number of enquiries to be issued to the local units.
- (3) A sub-Committee under the chairmanship of General Manager (Materials management) has also been constituted which meets regularly and the problems being faced by the small-scale/ancillary units are resolved in these meetings.

Recently, in plant level advisory committee meeting held on 29-5-1985, a package of incentives like price escalation, waiver of liquidated damages clause and introduction of rate contract-system were announced in order to help ancillary/small-scale units around Rourkela.

#### **Allotment of Coal to non-care Sector**

2951. PROF. RAMKRISHNA MORE : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Indian Coal Merchants Association have urged Government to allot more coal to the non-care sector; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) Coal required by the consumers is moved both by rail and road. The consuming sectors having lower priority in rail movement do not get their full requirements by rail due to the need for moving coal by rail on higher priority to the core sector consumers. The consumers in the non-core sectors are, therefore, allowed to lift the balance requirement by road. Efforts are also being made to reach coal to the small consumers through stock yards by assigning higher priority to them.

#### **Revamping of Public Enterprises Selection Board and Bureau of Public Enterprises**

2952. PROF. RAMKRISHNA MORE : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to revamp the functioning of Public Enterprises Selection Board and the Bureau of Public Enterprises; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Based on the Recommendations of an Expert Committee constituted by the Government under the Chairmanship of the then Member (Industry), Planning Commission, the Government have recently re-defined the role and functions of the Bureau of Public Enterprises. Like all other Ministries/Departments, the performance of Bureau of Public Enterprises and the Public Enterprises Selection Board is continually reviewed by the Government and appropriate action is taken, from time to time, to improve their effectiveness and efficiency.

#### **Increase in Prices of Copper and Nickel by M.M.T.C.**

2953. PROF. RAMKRISHNA MORE : Will the Minister of COMMERCE be pleased to state :

(a) whether the Minerals and Metals Trading Corporation have raised the prices of copper and nickel recently; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). MMTC raised the